

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-305**  
IB-3496/ND/2019

**IN THE MATTER OF:**

Storm Export Pvt Ltd

**Vs**

Arsh Associates Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 02.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Shalya Agarwal  
For the Respondent : Mr. Kunal

**ORDER**

Mr. Shah Alam appeared in person on behalf of respondent and seeks time to file reply. One last opportunity is being granted to file reply. No further adjournment will be granted on any ground. Let the same be filed after serving advance copy of the same to the Ld. Opposite counsel. List the case on **12.03.2020.**

*sd/-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*sd/-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)